

(1)

Central Administrative Tribunal, Principal Bench

Original Application No.274 of 2002

New Delhi, this the 1st day of February, 2002

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V. K. Majotra, Member(A)

1. Omprakash s/o Shri Shyam
F/145, Chander Puri
Chand Bagh, Delhi
2. Hazari Lal S/o Shri Ramji Lal
H-334, Nank Puri
Moti Bagh, New Delhi
3. Bramhpal S/o Shri Rudhai Rai
R/o 2093/Lodhi Road, Complex,
New Delhi-31

- Applicants

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. The Secretary
Ministry of Defence
South Block, New Delhi
2. Engineer-in-Chief(EIC)(V)
Army Headquarters
Kashmir House, DHQ
New Delhi
3. Garrison Engineer
R.R. Hospital
Rao Tula Ram Marg,
New Delhi

- Respondents

O R D E R(ORAL)

By Mr. V. K. Majotra, Member(A)

Heard Shri M.K. Bhardwaj, the learned counsel
of the applicants.

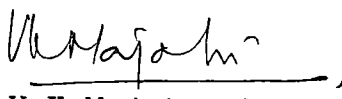
2. The applicants herein were appointed as
Machine Minders/Book Binders on different dates. The
learned counsel of the applicants stated that whereas
employees working in the Ministries have been given the
benefit of recommendations of Fifth Pay Commission and
whereas applicants have also been accorded the benefit of
revised pay scales, they have not yet been granted any

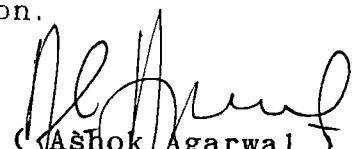
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increments in the revised pay scales after 1997. In this connection, the learned counsel pointed out that applicants had made a representation to the respondents on 26.7.2001 at Annexure A-3 which has remained unacted at the hands of the respondents.

3. In our view, ends of justice would be duly met if at this stage itself and without issuance of any notice to the respondents, they are directed to consider and decide the aforesaid representation of the applicants by passing a reasoned and speaking order within a period of two months from the date of communication of these orders. We direct the respondents accordingly.

4. The OA is disposed of in the above terms. A copy of this OA may also be sent to the respondents to be treated as a supplementary representation.


(V.K. Majotra)
Member(A)


(Ashok Agarwal)
Chairman

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